Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From .32 BE NI PATTI Constituency (Name of the Constituency)

VINOD NARAIN JHA
sin daught rivite of LATE BADRI NARAYAN JHA
god. SS years, resident of VILL+ P.O. Changhout Vig-Rajnager Dist-Madhuson
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

Aborthys Jones party

(hame of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI, No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self VINOD NARAIN JTHA	AFGPJ3803F	2009-10 (5/4)	193122=
2.	Spouse- SMT. MEENA JHA	ANGPI 9339 A	2009-10 (F/Y)	189125:
3.	Dependent I Ms. SHWETA JAA			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N/A
(b)	Name of the court, Case No. and Date of order taking cognizance :	N/A
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	~/4

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	~/△
(b)	Name of the Court(s), Case No. and	. 1/0
	Date(s) of order(s).	N/A

(5) That I give herem below the details of receasets (movable and is movable etc.) of mysels, my spouse and all dependents;

A. Details of movable assets:

(Note:

(0)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at fisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.						
1	Cash in hand	30000:0	15000:00	4500=		
ii)	Details of Deposits in Bank	Annexure'A				
	accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts),	5.B9 \$ pn.B.	D.B.C.	~		
	Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit		es 433.566=5			
(iii)	Details of investment in Bonds, // Debentures/shares and units in companies/Mutual Funds and others and the amount.	BI- 120A 03543 0504011-600 ES 301803	o x	>		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	×	Prem Rs 39400=	×		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	*	*	>4		
(vi)		1/201/10 18-01/18 1991	×	×		
(viř)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold Ring	0000 00000 1209 m 0 Rs 336000	+ ×		

150820 = D

Any other assets such as value of Claims/interest	×	×	> -	
(ix, Gross Total value	1998029:98	831616 =0	4500:	

Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	VIU+ P.D Ghangoeur Nadhubani	×	70		
	Area (Total measurement in acres)	7. BIGKS 12 Kallis	× .	20		
	Whether inherited property (Yes or NO)	1 Bight	×	×		
	Date of purchase in case of self acquired property	~	×	*		
	Cost of Land (in case of purchase)at the time of purchase	× .	×	*		
	Any Investment on the land by way of development, construction etc.	×	*	×		
	Approximate Current market value	450,000:00	×	×		
(ii)	Non-Agricultural Land Location(s) Survey number(s)	At-Raynager Madhusani	×	×		
	Area (Total measurement in sq. ft.)	4 Kalks	×	×		
	Whether inherited property (Yes or NO) //4	1 Kalli	×	× .		
	Date of purchase in case of self acquired property	X	*	×		
	Cost of Land (in case of purchase) at the time of purchase	×	×	*		
	Any Investment on the land by way of development, construction etc.	×	∞	>0		
	Approximate Current market value	1.50000:00	>0	>		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	A++P·O. GAONGROUN Nachuson	× .	70		
	Built up Area (Total measurement in sq. ft.)	4 Kalls	×	N		

	To the Property of the Control of th				
	V is ther inherited property //4 (* gs/br NO) //4	/ Kalli	N	4	
	Date of purchase in case of serf activited property	y	×	×	
	Cost of property (in case of purchase) at the time of purchase	x	×	×	
	Any Investment on the property by way of development, construction etc.	×	×	×	
	Approximate Current market value	300000:	~	×	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Appearment at Sniknisher puni patro	×	У	
	Area (Total measurement in sq. ft.)	1080844	×	>0	
	Built up Area (Total measurement in sq. ft.)	108054	7	×	
×	Whether inherited property (Yes or NO)	No	×	м	
	Date of purchase in case of self acquired property Booking	19/3/10	×	×	
	Cost of property (in case of purchase) at the time of purchase	1200000:	×	×	
	Any Investment on the land by way of development, construction etc.	>>	×	×	
	Approximate Current market value	2700000:00	*	79	
(v)	Others (such as interest in property)	×	×	×	
(vi)	Total of Current Market Value of (i) to (v) above	860000000	×	×	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) /3 Mar Molder Name of Bank or FI Sasky, parky Amount outstanding Nature of loan Vehicle 100m	800000:	×	*		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Relative J Amount outstanding. Nature of John	200,000 :D	>	>=		

	A-ay other liability	×	A	×		
	Grand total of liabilities	10000000-0		1	-	
(ii)	Government Dues: Dues to departments dealing with government accommodation	>	*	×		
	Dues to departments dealing with supply of water	>>	×	А		
	Dues to departments dealing with supply of electricity	٧	×	w		-
	Dues to departments dealing with supply of telephones/mobiles	×	×	N		
	Dues to departments dealing with government transport (including aircrafts and helicopters)	>0	w .	×		
	Income Tax Dues	>	×	×	1	
	Wealth Tax Dues	~	. NO	· ·	1	
	Service Tax Dues	10	10	90		
	Municipal /Property Tax Dues	20	K	×		
	Sales Tax Dues	×	×	X		
	Any other dues	×	×	×		
	Grand total of all Govt. dues	NIL	NIL	NIC		

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. VINOD NARAIN JHA
2,	Full postal address	Vill + PO. Ghongour, Vig-Raynaga
3.	Number and Name of the constituency and state	32, Benipatti Bikar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhastiys Jants party
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N/A

	(c)	Total number of Pending of ort (s) have taken cognizate	eses where the	e	, a	1/4			
5	PA	N of			-	For which Is ome Tax Retu		Fi.es	Hosane Sleava
	(a)	Candidate AFGPJ	3803E	1	5/5	1-2009-	10	19	3/22=0
		Spouse: ANOPJ	93398	1	F/-	y - 2005 -	10	18	9125:0
6.	(c)	Dependents	of Assets and	Liabil	itie	s in rupees			
		Description	Self	Spous		Dependent-I	Depende	ent-II	Dependent-III
Α.		Moveable Asset (Total value)	1998030:	8316	16.	4500:			
В.		Immovable Asset	3600000-	70		>			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1200000:	ж		×			
	(ii)	Approximate Current Market Price of Asset (Total Value)	2700,000:	×		7			
7		Liabilities				Y			
		(i) Government dues (Total)	NIL	×		>			
		(ii) Loans from Bank, Financial Institutions and others (Total)	1000000:0	×		A			
8,	Hi	ghest educational qualifie	cation:						
			B-4	Se.					
		Give details of School / Un urse) (Name of the Schoo							

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further

declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) I. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6

above.

		regimes with the second	A	Company of the company	
Verified_st	13.7 - 45	30 lh	1 c D	Reunhor	2011
vermed at	this the		day of		2017

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit smould be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not a pplicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly

Vinod Navain \$15.

ANNEXURE - A

VINOD WARAIN JHA

Details of Bank Deposits as on 30/12/2011

S. No Namet add of Bonk A/e No 1 S.B. 9. Bihar vidhon wonder patos - 10839464807 - Pa. Amount (3) S.B.9. Madhubani - 10302526712 - Rt. 111968:68 215781:27 3 S.B.g. parliament street Delhi- 10818731314- RS. (4) S.B. 9 patris Scenetoniche patris (PDF)-32/07085353- Rg. 353830=0 (S) P.N.B. Benipatti, Nadhusini-0586000100742500 Rs. 70,000 = 0 100219:00 70+2 Rs - 851,808:95 Smf Meens JHA (spouce) D P. N. B. Madhubani - S/B AcNo. 2515000100112098-Ps. 16223=D

(2) O.B.C. Boring Road paper. 11 11 - 0934219100 3196 Rs. 93018:00 11 11 FD. Reept No. 0673568 RS 324325:00 Total Rs. 433566=0

Vinod wavain teg. 30.12.2011